

**4th, 5th and 6th Units of Kalaghat Thermal Power Project**

**341. SHRI SATYAGOPAL MISHRA:**  
Will the Minister of ENERGY be pleased to state:

(a) what is the planning of the Central Government for the construction of the 4th, 5th and 6th units of Kalaghat Thermal Power Project; and

(b) details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) and (b). The scheme for installation of 4th, 5th and 6th unit of 210 MW each at Kola-ghat Thermal Power Station, at an estimated cost of Rs. 28673 lakhs has been accorded techno-economic clearance by the Central Electricity Authority subject to the following conditions:—

(a) In the absence of definite programme of coal production and laying rail line in Sonapur Bazari area of Raniganj coal-fields, revised coal linkage (including transport) from the SLC should be obtained.

(b) Clearance from the Water Pollution Control Board of West Bengal should be obtained.

(c) Clearance from the Smoke Nuisance Control Board of West Bengal to be obtained by WBSEB.

(d) Confirmation of Govt. of West Bengal for handing over the land to CIL in Sonapur Bazari area for development of the mines.

(e) Confirmation from Irrigation Deptt. of West Bengal to hand-over the proposed land to WBSEB for ash disposal.

(f) Adequacy of the flood protection embankments and cost of embankments and cost of the same will have to be reviewed on receipt of advice from the CWC about the highest flood level on 1000 year flood frequency.

In respect of the above conditions, the following confirmations/clearances have been received.

(a) The Standing Linkage Committee have cleared the coal linkage for 3x210 MW Extn. units at Kola-ghat TPS in its meeting held on 19-8-1980 in the timeframe 1986-87, 1987-88 and 1988-89.

(b) The Scheme has been cleared by the Smoke Nuisance Dte. of West Bengal.

(c) The Government of West Bengal have confirmed to extend necessary assistance and take all possible measures in the matter of acquisition of land in Sonapur-Bazari area as may be formally submitted by the CIL for development of mine to be linked with Kolaghat Ext. Project.

(d) Department of Irrigation and Waterways, Government of West Bengal have given 'No objection' to hand over to WBSEB the land belonging to Irrigation and Waterways, Deptt of West Bengal for the purpose of ash disposal for Kolaghat Thermal Extn. Project.

(d) The clearance of the Scheme from the Water Pollution Control Board of West Bengal and the provision of flood protection measures on 1000-year flood frequency basis, are awaited.

As per the tentative programme, the benefits from these units are included in the years 1986-87, 1987-88 and 1988-89, respectively.

**Target date of commissioning the Kalaghat Thermal Power Project, West Bengal**

**342. SHRI SATYAGOPAL MISRA:**  
Will the Minister of ENERGY be pleased to state:

(a) what was the target date for commissioning of Kalaghat Thermal Power Project, West Bengal; and